

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CW-155/2020)

Deepali Bhivshet Petitioner.

Vs
Nivas Bhivshet Respondent.

Shri A.Naik, Advocate for the Petitioner.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 25th August 2020.

P.C.

Issue notice to the respondent. The petitioner is permitted to take out private notice.

2. Post the matter on 31.8.2020 given the urgency.

DAMA SESHADRI NAIDU, J.

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